

Name of the Corporate Debtor: **Rashmi Housing Private Limited**

Date of commencement of CIRP: **December 14, 2018**

**List of secured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in INR)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Central Bank of India	01-Jan-19	51,50,39,964	51,50,39,964	Term Loan	51,50,39,964	0.00	No	18.91	0.00	0.00	0.00	0.00	
2	India Asset Growth Fund acting through its Investment Manager viz. Essel Finance Advisors and Managers LLP	31-Dec-18	28,59,35,128	28,59,35,128	Redeemable Non-Convertible Debentures	28,59,35,128	0.00	No	10.50	0.00	0.00	0.00	0.00	
3	Bank of Maharashtra	31-Dec-18	18,18,86,177	18,16,47,678	Term Loan	18,16,47,678	0.00	No	6.67	0.00	0.00	2,38,499	0.00	
4	Navkar Nivesh Private Limited	31-Dec-18	13,47,08,000	13,47,08,000	Term Loan	13,47,08,000	0.00	No	4.95	0.00	0.00	0.00	0.00	
5	Navkar Nivesh Private Limited	31-Dec-18	5,25,69,000	5,25,69,000	Term Loan	5,25,69,000	0.00	No	1.93	0.00	0.00	0.00	0.00	
6	Oriental Bank of Commerce	01-Jan-19	2,96,80,728	2,95,26,308	Term Loan	2,95,26,308	0.00	No	1.08	0.00	0.00	1,54,420	0.00	
7	India Resurgence Trust II	-	2,52,03,263	1,48,06,161	Term Loan	1,48,06,161	0.00	No	0.54	0.00	0.00	1,03,97,102	0.00	
	<b>TOTAL</b>		<b>1,22,50,22,260</b>	<b>1,21,42,32,239</b>		<b>1,21,42,32,239</b>	<b>0.00</b>		<b>44.58</b>	<b>0.00</b>	<b>0.00</b>	<b>1,07,90,021</b>	<b>0.00</b>	

**Notes:**

- Wherever Claimants have not furnished requisite proof/ documents to support the claims, have not been verified. Despite allowing time and opportunity to submit Claims with proof, several Home Buyers have not submitted claims with proof.
- Related parties have submitted claims as Financial Creditors amounting to INR 922,481,534. However, they have not provided requisite supporting documents and therefore have not been collated.
- The Resolution Professional has not admitted Claims filed by Mr. Krishna Kumar Jindal, Mr. Inder Kumar Gupta, Laxmi Vilas Banks and Deewan Housing Finance Limited and has filed Interlocutory Applications (IAs) before the Hon'ble NCLT seeking necessary directions.